## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/ BB/17	-	For filing objections	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

(1) Mukeshyadau 8050162057

Appliant

Muk shyadar

(2) VIKNAR 9916990182

Responder

Vikin Aus

Counsel for petitioner is present. Cunsel for respondents is also present. Both the counsels reported that the matter is under negotiations for compromise and requested time.

List it on 19.02.2018.

MEMBER (T)

MEMBER (J)